



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.01.2024

NOTICE

Please take notice that the matters listed in the Court-III on 16.01.2024 will be taken up **after rising of Chennai Bench assembled at 10:30 AM.**

Further, the Bench notified for Court - III on 16.01.2024 is reconstituted. Composition of the re-constituted Bench shall be as under.

Court - III (After rising of Chennai Bench assembled at 10:30 AM)

1. Hon'ble Mr. Justice M. Venugopal, Member (Judicial)

2. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar